

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2127
TO BE ANSWERED ON 29th July, 2022**

PERITONEAL DIALYSIS

2127. SHRIMATI CHINTA ANURADHA:

Will the **MINISTER OF HEALTH AND FAMILY WELFARE** be pleased to state?

- (a) whether the Government has initiated specific program to promote Peritoneal Dialysis under Prime Minister National Dialysis Program;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the patients suffering from kidney problems in Andhra Pradesh have availed the service of Peritoneal Dialysis; and
- (d) if so, the details of the patients availed the services of Peritoneal Dialysis in the last three years and the current year, State/UT-wise and district-wise in Andhra Pradesh?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d): Peritoneal dialysis (PD) has been introduced under Pradhan Mantri National Dialysis Programme (PMNDP) and guidelines for peritoneal dialysis were launched on 10th October 2019. Under Pradhan Mantri National Dialysis Programme (PMNDP), State Governments are supported for providing dialysis services free of cost to all Below Poverty Line(BPL) patients under the umbrella of the National Health Mission (NHM). Such support is based on the proposals received from States in their annual program Implementation Plans (PIPs). The financial support provided under this program includes provision for patient supported monitoring equipment (BP apparatus, IV stand, weighing scale), Quarterly replacement of transfer set, PD bags (including training support) etc.

As informed by the State, the peritoneal Dialysis under Pradhan Mantri National Dialysis Program (PMNDP) has not been initiated in Andhra Pradesh.